

(19)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 930/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Gujarat Clay Mills  
V/s  
Aadya Motor Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19.	S. Granin	Advocate	S. Granin 21/1/18
	Huzaiifa Massani	Partner of Petitioner	Adv. Huzaiifa Massani 21/1/18
	Shradddhe Megari	for Resp.	S. Megari 21/1/18

ORDER

TCP No.930/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.1.2018.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)